

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Member

21/7/1987

Heard learned advocate Mr Asrani for Mr TR Mishra for the applicant. As the applicant has not suffered either in his pay or in any condition of his service and as the respondent administration has not been shown to be precluded or barred from posting him in the Medical Stores, Railway Hospital, Valsad, the application does not disclose any cause. The application is dismissed.

Phatak

(P H Trivedi)
Vice Chairman

Joshi

(P M Joshi)
Judicial Member